

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 37

Dated Guwahati, the 29th August, 2018.

Hon'ble the Chief Justice has been pleased to re-constitute the following Committee in the manner indicated below:-

SL NO.	NAME OF THE COMMITTEE	NAME OF THE HON'BLE JUDGE / MEMBER	Secretary
01.	Guest House Management Committee	1. Hon'ble Mr. Justice Kalyan Rai Surana.	Registrar (Admn.) to assisted by Joint Registrar (Protocol)

By Order,

Sd/- Robin Phukan
REGISTRAR GENERAL

Memo No. HC. III - 23/2013/PT/ 1254 / G, Dated 29th August, 2018.

Copy to:-

- 12) The Registrar (_____), Gauhati High Court, Guwahati.
- 13) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
- 14) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 15) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 16) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 17) The Asst. Registrar (_____), Gauhati High Court, Guwahati.
- 18) The System Analyst, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court.*
- 19) The P.S. to Hon'ble Mr. Justice Ujjal Bhuyan, Gauhati High Court, Guwahati.
- 20) The P.S. to Hon'ble Mr. Justice Kalyan Rai Surana, Gauhati High Court, Guwahati.
- 21) The P.S. to Hon'ble Mr./Mrs. Justice _____ , Gauhati High Court, Guwahati.
- 22) The C.A. to the Registrar General, Gauhati High Court, Guwahati.

REGISTRAR GENERAL

30-08-18
29/8/18